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(ग) एक्सचेंज खोलने के लिए मीरेना तक 50 किलोमीटर लम्बी लग्इन लगानी पड़ेगी। ए॰ सी॰ एस॰ भ्रार॰ तार की बेहद कमी है भीर घन भी सीमित मात्रा में उपलब्ध है। इस लिए यह कहना बरत कठिन है कि प्रस्ताव किस समय तक परा हो जाएगा ।

#### Confirmation of A.I.R. and T.V. Staff

7731. SHRI S. P. BHATTACHARYYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the total number of staff in the All India Radio and T.V. (Broadcasting Department):
- (b) the number out of them who are temporary and the number who have been declared permanent, Gardewise, and the reasons for not making the temporary employees permanent; and
- (c) the steps being taken to change temporary posts into permanent ones and to convert 80 per cent of the temporary posts into permanent posts, which have been in existence for more than three years?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) Conversion of temporary posts into permanent ones is reviewed annually and 80% of temporary posts that have been in existence for more than three years and are required on a long term basis are declared permanent. Such orders as a result of the last review were issued in July, 1970. The next review in relation to the staff strength as on 1-3-1971 is being made.

### Union for Employees of Broadcasting Department

7732. SHRI S. P. BHATTACHARYYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether the employees of the Broadcasting Department are allowed to form their Union and, if not, the reasons therefor ?

#### THE MINISTER OF STATE IN THE

MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): Under the existing orders, Government's permission is not necessary for forming employees' Unions.

#### Foreign Exchange earned by Export of Fish

7733. SHRIMATI BIBHA GHOSH: Will the Minister of FOREIGN TRADE be pleased to state the total foreign exchange earned by exporting fish during the years from 1968 to 1970?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): The total exports of fish and fish preparations during the years 1968-69 and 1969-70 were as follows:

Year Value			-	
1968-69	Rs	22 17	crores	
1969 <b>-70</b>	Rs.	30.83	crores	

#### Meeting of Engineering Export Promotion Council

#### SHRI K. MALLANNA: 7734. SHRI S. M. KRISHNA: SHRI M. M. HASHIM:

Will the Minister of FOREIGN TRADE be pleased to state :

- (a) whether a meeting of the Engineering Export Promotion Council was held on the 19th July, 1971; and
- (b) if so, the decisions arrived at in the meeting?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHR) A. C. GEORGE): (a) and (b). A meeting of the Engineering Export Promotion Council and the representatives of the Ministries of Steel and Mines and Foreign Trade was held on the 19th July, 1971 decision was taken in the meeting. However, the problem of steel shortage affecting export production and other procedural matters relating to its supplies were discussed.

#### Paid Members on Censor Board

SHRI K. GOPAL: Will the Minister of INFORMATION BROADCASTING be pleased to state:

(a) whether there is any proposal to

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have paid members on the Censor Roard; and

(b) if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) and (b). One of the recommendations of the Enquiry Committee on Film Censorship is to set up an independent self-supporting Central Board of Film Censors with 20 full-time paid members. This along with other recommendations of the Enquiry Committee is under the consideration of Government.

# Examination for Engineering Supervisors' Telegraph for promotion to Class II Posts

7736. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Government have conducted an examination in 1968 for the Engineering Supervisors Telegraph to qualify for promotion to Class II posts;

- (b) if so, how many persons qualified;and
- (c) how many of them have been promoted so far?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes.

- (b) 343
- (c) 25. 62 more are in the Select List for promotion against vacancies when available. Promotions are made on recommendations of a Departmental Promotion Committee by selection from amongst those who qualify in the examination. Hence, all those who qualify are not promoted until they are selected by the Departmental Promotion Committee.

## जिला बुलन्दशहर (उत्तर प्रदेश) में जासूसी गतिबिधियों में घन्तर्प स्त पाकिस्तानी राष्ट्रिक

7737. श्री श्रारः बी॰ बड़े: क्या गृह भन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को मालूम है कि

इफ्तिलार घट्टमद/नासिर तथा अली हसम नामक तीन पाकिस्तानी राष्ट्रिक निर्धारित अविध के बाद भी भारत में रह रहे हैं धीर के शायद यहाँ जासूसी करने में लगे हुये हैं;

- (स) क्या सरकार को यह भी मासूस है कि 22 जून, 1971 के 'टाइम्स भ फ इण्डिया' में प्रकाशित समाचार के अनुसार जिला बुलन्द-शहर, उत्तर प्रदेश के गांव देवली में 17 जून, 1971 को हुई ग्राठ व्यक्तियों की हत्या की घटना में इन पाकिस्तानियों का हाथ बताया जाता है;
- (ष) क्या सरकार ने उनके विरुद्ध कोई जाच की है तथा उन्हे हत्या तथा जासूसी करने के आरोप में गिरफ्तार किया है; धौर
- (ब) यदि नहीं, तो उसके क्या कारता हैं?

गृह मन्त्रालय ग्रीर कार्मिक विभाग में राज्य मन्त्री (भी राम निवास मिर्घा): (क) से (घ). उत्तर प्रदेश सरकार द्वारा दी गई सूचना के अनुसार एक विधवा श्रीमती रौनक निसा, अपने तीन नाबालिग पुत्रो इपितखार श्रहमद/नासिर इकबाल और हसन इकबाल को साथ लेकर 10 फरवरी, 1956 को वैध पाकिस्तानी पार-पत्र तथा बीसा के साथ भारत ग्राई थी। सहा-नुभृति के माघार पर उन्हें भारत ठहरने दिया गया। श्रीमती रौनक निसा की मार्च 1960 मे भारतीय नागरिकता प्रदान की गई क्योंकि 1957 मे उसने एक भारतीय नागरिक से विवाह कर लिया था सौर वह अन्यथा भी पात्र थी। इफ्तिलार प्रहमद, नासिर इक्बाल और हसन इकबाल को भी वार्षिक माबार पर भारत में रहने की अनुमति दी गई थी। वे कोई प्रतिकृल कार्य या जासूसी गतिविधि करते नही पाये गये है। जिला बुलन्दशहर गाव देवली में वे 8 व्यक्तियों की हत्या के एक मामले में भ्रन्तग्रंस्त हैं और गिरफ्तार किये गये है। जनकी जमानत की अर्जी इलाहाबाद उच्च म्यायालय के विचाराधीन है। वे मभी जेल की हिरासत मे है।